

CONSTITUTION:- BANDA JUDGESHIP

Sr. No. District Judge Level

- 1 District and Sessions Judge
- 2 Principal Judge (Family Court)
- 3 Additional District and Sessions Judge, Court No. 01
- 4 Spl. Judge (S.C./S.T.) Act , Banda
- 5 Spl. Judge (D.A.A.) Act , Banda
- 6 Spl. Judge (E.C. Act) , Banda
- 7 Additional District and Sessions Judge, Court No. 02
- 8 Additional District and Sessions Judge, Court No. 03
- 9 Additional District and Sessions Judge, Court No. 04
- 10 Additional District and Sessions Judge, Court No. 05

Civil Judge (Senior Division) Level

- 1 Civil Judge (Senior Division)

Chief Judicial Magistrate Level

- 1 Chief Judicial Magistrate
- 2 Additional Chief Judicial Magistrate-I
- 3 Additional Chief Judicial Magistrate-II
- 4 Additional Chief Judicial Magistrate (Railways)

Civil Judge (Junior Division) Level

- 1 Civil Judge (Junior Division) Banda
- 2 Civil Judge (Junior Division) at Atarra (Banda)
- 3 Civil Judge (Junior Division) at Baberu (Banda)

- 4 Additional Civil Judge (Jr. Div.)-I
- 5 Additional Civil Judge (Jr. Div.)-II
- 6 Additional Civil Judge (Jr. Div.)-III